

U.P.S.C.

1973. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the office of the Union Public Service Commission has been treated as a separate entity after decentralisation of Central Secretariat Service;

(b) whether it is also a fact that the staff of the Union Public Service Commission have not been given option either to remain with the Home Ministry or to stay in a separate unit; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) and (c). The allotment of the staff to the various cadres was done after taking into account certain general principles, e.g., authorised permanent strength, the prospects of confirmation/promotion within next 2-3 years etc.; and no option to the staff in any participating Ministry/Office to be allotted to a particular unit in the decentralisation was given. The question of giving such an option to the staff of the U.P.S.C.'s office did not, therefore, arise.

Embezzlement of Funds in U.P.S.C.

1974. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a huge amount has been embezzled in the U.P.S.C.;

(b) if so, the total amount involved; and

(c) the action taken by the Government against the persons concerned?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). It was suspected in June 1959 that a sum of

Rs. 10,271.67 had been embezzled from the Commission's office.

(c) The matter was reported to the Special Police Establishment immediately and on the basis of their report, disciplinary proceedings are in progress against the then Cashier of the office. A sum of Rs. 10,000 has been recovered from the Insurance Company against the fidelity guarantee given by it on behalf of the Cashier.

Petro-Chemical Complex in Bombay

1975. Shri D. J. Naik: Will the Minister of Petroleum and Chemicals be pleased to state whether it is a fact that the India Petro-Chemicals Ltd. have applied for a license for setting up petro-chemical complex in Greater Bombay?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): No. This firm has however applied for a license to establish a synthetic rubber plant at Bombay.

Chief Head Warder of Central Jail, New Delhi

1976. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether the Chief Head Warder of Central Jail, New Delhi, has been suspended recently; and

(b) if so, the reasons therefor.

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) No, Sir.

(b) Does not arise.

श्रीसोपोगक प्रबन्धक पुंज

१९७७. श्री बालकृष्ण सिंह :
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क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि श्रीसोपोगक प्रबंधक पुंज के अन्तर्गत संघ लोक सेवा आयोग ने कितने पदाधि-